

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:7582
ANSWERED ON:22.05.2012
COMPENSATION TO WORKERS
Agarwal Shri Jai Prakash

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number of bridges/pillars of the Delhi Metro Rail Corporation (DMRC) that collapsed during each of the last three years alongwith the reasons therefor, location-wise;
- (b) the number of workers injured and expired during such accidents due to use of sub-standard material in construction work by the DMRC during the period, location wise;
- (c) the compensation paid to the families of the deceased and injured during the above period; and
- (d) the steps taken to ensure the use of good quality construction material and provide security to workers?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a): Delhi Metro Rail Corporation Ltd. (DMRC) has informed that only one pillar had collapsed on 12.7.2009 at Zamroodpur, during the last three years. The primary reasons stated by an Enquiry Committee for this accident are as under:-

- (i) Deficiency in the design of cantilever arm.
- (ii) Concrete not having adequate strength probably due to lack of adequate water curing of the concrete.

(b) & (c): During the last three years, there has been no accident due to use of sub-standard material in construction work by DMRC. The DMRC has paid compensation of Rs. 3,80,000/- for the 14 persons who were injured in the Zamroodpur accident. Further, the wages and medical expenses were borne by the Contractor during the treatment. DMRC has also paid compensation of Rs. 64,35,640/- to the family members of the seven deceased persons in the Zamroodpur accident.

(d): The steps taken to ensure the use of good quality construction material and provide security to workers are as under:-

(i) Each contract of DMRC has detailed provisions on Quality Assurance as the Employer's requirements. The contractor is required to implement a Project Quality Management Plan in accordance with ISO-9001 "Quality System – Model for Quality Assurance in Design / Development, Production, Installation and Servicing" to ensure that all materials, workmanship, plant and equipment supplied and work done under the contract meets the requirements of the contract. The Contractor is also required to adopt a Quality Assurance Plan to regulate methods, procedures and processes to ensure compliance with the contract requirements. The Quality Assurance Plan covers design processes as well as execution processes. Works not meeting the quality assurance requirements are liable to be rejected.

(ii) The safety of the workers in the construction work of DMRC is ensured through the various safety requirement governed by statutory laws like Delhi's Building and Other Construction Workers (DBOCW) Rules and Contractual provisions of DMRC contract conditions on Safety, Health and Environment (SHE). The system adopted for safety of workers include Contractors Organizational Capability & Competence, External SHE Audit, site Inspection by General Consultants' Safety Experts & monitoring by the DMRC Site Teams.